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+ CS(COMM) 219/2022

RAKESH BABBAR AND ANR

..... Plaintiffs

Through: Mr. N.K. Aggarwal, Advocate

with plaintiff in person

versus

NAVEEN SULTANIA

..... Defendant

Through: Mr. Rahul Aggarwal and Mr.

Amit Pratap Singh, Advocates

**CORAM:** 

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER 20.12.2022

**%** 

## I.A. 19012/2022 (U.O. XII R. 6 CPC)

Learned counsel for parties pray for time to obtain instructions from their clients and apprise the Court whether there is a possibility of the matter being amicably resolved.

Accordingly, let the matter be called again on 23.12.2022.

The parties shall appear either in person or on the virtual platform of this Court on the next date.

YASHWANT VARMA, J.

DECEMBER 20, 2022